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IN THE HIGH COURT OF DELHI AT NEW DELHI

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W.P.(C) 2115/2015 and CMs. 7298/2015, 10198/2017, 53267/18

SUDHIR MISHRA

..... Petitioner

Through: Ms.Ritwika Nanda, Advocate

versus

MINISTRY OF HEALTH & FAMILY WELFARE & ORS.

..... Respondent

Through Mr. Naushad Ahmed, ASC for
GNCTD.

Mr. Sanjeev Ralli, Advocate for
DPCC.

Mr. Pushkar Sood, Advocate for
DMRC.

Mr. Vivek Goyal, CGSC with Mr.
Krishan Kumar, Advocate for UOI.

CORAM:

HON'BLE MR. JUSTICE G.S.SISTANI

HON'BLE MS. JUSTICE JYOTI SINGH

ORDER

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24.07.2019

List on 07.08.2019.

G.S.SISTANI, J

JYOTI SINGH, J

JULY 24, 2019

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